HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 1493/2013

Haji Gh. Nabi Bhat &ors.

.... Petitioner(s)

Through:- None

V/s

State of J&K and ors.

....Respondent(s)

Through:- N

Mr. N. H. Shah, Sr. AAG (through video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. N. H. Shah, learned Sr. AAG, seeks and is granted further four weeks' time to file reply.

List on 04.08.2020.

(Sindhu Sharma) Judge

SRINAGAR 22.06.2020 Ram Murti